

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Original Application No.201/01040/2017**

Indore, this Friday, the 15<sup>th</sup> day of December, 2017

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Jayendra Pal Singh S/o Siyaram  
Age 53 years Occupations: Terminated Govt. Servant.  
Address: House No.31 Rail Nagar Behind Shimla Colony  
Ratlam (M.P.) -Applicant

(By Advocate –Shri Arvind Sharma)

**V e r s u s**

1. Union of India General Manager Western Railway  
Church Gate Mumbai- 400 \_\_\_\_\_

2. Senior Divisional Protection Commissioner  
Railway Protection Force Ratlam (M.P.) - Respondents

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh on the same cause of action before the appropriate forum.

2. Permission granted.

3. Accordingly, this Original Application is dismissed as withdrawn with liberty aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**